

**SCHEDULE II
FORM B**

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF AIREFF
DETOX PVT. LTD. (IN LIQUIDATION)**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	AIREFF DETOX PVT. LTD
2.	Date of incorporation of corporate debtor	21.05.1996
	1. Substituted by No. IBBI/2018-19/ GN/REG037, dated 22-10-2018 (w.e.f. 22-10-2018).	
3.	Authority under which corporate debtor is incorporated/ registered	RoC-Mumbai
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U74999MH1996PTC099716
5.	Address of the registered office and principal office (if any) of corporate debtor	303, SIGMA IT Park, Rabale TTC Industrial Area, Behind Dhirubhai Ambani Life Sciences, Rabale Navi Mumbai Raigarh MH 400701 IN
6.	Date of closure of Insolvency Resolution Process	07.04.2020
7.	Liquidation commencement date of corporate debtor	21.06.2023
8.	Name and registration number of the insolvency professional acting as liquidator	UMESH BALARAM SONKAR, IBBI/IPA-001/IPP-02619/2021-2022/14043
9.	Address and e-mail of the liquidator, as registered with the Board	10, OM SHANTI CHS , PLOT NO. 8/10/12, RD NO. 4, SECTOR-11, NEW PANVEL - 410 206. E- Mail : rosonkar1603@gmail.com, Mob. No. 7874447169
10.	Address and e-mail to be used for correspondence with the liquidator	Same as above
11.	Last date for submission of claims	30 DAYS FROM DATE OF PUBLICATION 07.08.2023

Notice is hereby given that the National Company Law Tribunal, MUMBAI Bench has ordered the commencement of liquidation of the **AIREFF DETOX PVT. LTD.** **ON 21.06.2023.** The stakeholders of **AIREFF DETOX PVT. LTD.** are hereby called upon to submit their claims with proof on or before 07.08.2023/ 30 DAYS FROM THE DATE OF PUBLICATION OF FORM B, to the liquidator at the address mentioned against item No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-

For AIREFF DETOX PVT. LTD. (IN LIQUIDATION)

UMESH BALARAM SONKAR, (Liquidator)

IBBI/IPA-001/IPP-02619/2021-2022/14043

Date : 07.07.2023

Place: MUMBAI